

DIVISION BENCH  
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/250(KB)2022  
IA(COMPANIES.ACT)/182(KB)2023,  
IA(COMPANIES.ACT)/116(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	<b>SUSHIL KUMAR BAJAJ VS BAJAJ BUILDCON PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1) SECTION 56</b>

**Appearance (via video conferencing/physically)**

Mr. Ratnanko Banerji, Sr. Adv. ] For Petitioners

Ms. Urmila Chakraborty, Adv.

Mr. Kundan Kumar, Adv.

Mr. Akash Sharma, Adv. ] For R2, R3 & R4

Mr. Joy Saha, Sr. Adv. ] For Respondent

Mr. Ritoban Sarkar, Adv.

Mr. B Ghosh, Adv.

**ORDER**

1. Ld. Counsels for the parties present.
2. **IA(COMPANIES.ACT)/182(KB)2023 and IA(COMPANIES.ACT)/116(KB)2022:**
  - a) Heard at length.
  - b) Post this matter for further argument on **29.07.2024 at 01:00 p.m.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**